

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 176 of 2017 (SZ)

Applicant(s)

M/s Tappal Flour Mill.
Rep by Proprietor, No 2/143, Uppara
Street, Yemmiganur, Kurnool District.

Vs. **Respondent(s)**

State of Andhra Pradesh
Rep by its Principal Secretary,
Environment, Forest Science and
Technology Secretariat, Amaravathi,
Guntur District and others.

Legal Practitioners for Applicant(s)

M/s P. Venkaiah Naidu, Syed Sadiq &
Associates

Legal practitioners for respondent(s)

M/s H. Yasmeen Ali for R1, R2, R5
M/s T. Sai Krishnan for R3, R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 15.11.2018 Applicant & counsel not present. R3, R4 representing counsel present. No representation for other respondents. For filing reply of R1 to R5 call on 13.12.2018. (Tmt. MeenaSatheesh) Registrar